

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 106
CP No. (IB)- 78/9/JPR/2022
Under Section 9 of IBC, 2016

In the matter of:

United Futuristic Trade Impex Pvt. Ltd. ... Operational Creditor
Versus

Varaha Infra Ltd. ... Corporate Debtor

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

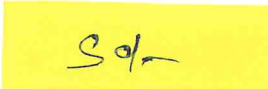
Present Through Video Conferencing: -


For the Operational Creditor : Balaji Harish Iyer, Adv.

For the Corporate Debtor : Umang Gupta, Adv.

ORDER

Heard Mr. Balaji Harish Iyer, Adv. appearing on behalf of the Petitioner.
Mr. Umang Gupta, Adv. appearing on behalf of the Respondent. It is submitted
by learned counsel for the Respondent that entire principal amount (Rs.
4,61,00,000/-) has been paid. Interest part is remaining of which substantial part
will be paid by the next month. List the matter on 05.07.2024.


(Rajeev Mehrotra)
Technical Member


(Deep Chandra Joshi)
Judicial Member

April 29, 2024